

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
LOK SABHA

UNSTARRED QUESTION NO.2779
TO BE ANSWERED ON THE 2ND DECEMBER, 2016

EXPORT OF ARMS AND AMMUNITION

2779. SHRI HARINARAYAN RAJBHAR:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government is contemplating upon a policy for export of Arms, Ammunition and weapon systems;
- (b) if so, the details thereof;
- (c) whether any proposals in this regard has been received from Defence Research and Development Organisation (DRDO);
- (d) if so, the details thereof; and
- (e) whether the Government has done any comparative cost study of weapon / ammunition exporting countries with regard to cost manufacturing weapons / ammunition and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE
रक्षा रणाय मंरी

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) to (e): A Statement is attached.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK
SABHA UNSTARRED QUESTION NO. 2779 FOR ANSWER ON 02.12.2016**

The Government does not directly export arms, ammunitions and weaponry systems to any country. As per DGFT Notification No. 115 (RE-2013)/2009-2014 dated 13th March, 2015, Department of Defence Production (DDP) issues 'No Objection Certificate' (NOC) for export of goods, which are in the nature of military stores.

Defence Research and Development Organisation (DRDO) earlier sought the advice of DDP on the export of DRDO's designed and developed products, which have been manufactured by various companies in India. The requisite advice has been intimated to DRDO regarding the procedure for issuing NOC by DDP to concerned companies for such exports.

The Government has not carried out any comparative cost study of weapon exporting countries.
